

(26)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/355/ (IB)/2017
NAME OF THE PETITIONER(S) : BENAKA MINERALS TRADING PVT LTD
NAME OF THE RESPONDENT(S) : SUN PAPER MILL LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. M/s. K.K. MURUGA LITIGANT

for resp

UK


2. R. POORNIMA

counsel for petitioner

poornima

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner filed an Additional Typed Set and a copy of the same is given to the other side. Counsel for Petitioner complied with the provisions of section 9(3)(b) and (c) of I&B Code, 2016. Counsel for Respondent prayed for time for submission of final argument. At request, time is enlarged. Put up on **04.08.2017** at **10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)